

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2662

ANSWERED ON:05.08.2015

Verification by Postman

Shanavas Shri M. I.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is a proposal to use the services of postman instead of policemen for basic verification of the credentials of a passport applicant;
- (b) if so, the details thereof and whether the Government is intending to link the Passport Seva Kendra with the Crime and Criminal Tracing Network System (CCTNS);
- (c) if so, the details thereof;
- (d) whether there have been objections from various quarters including State Governments about the proposed changes in verification process of passports; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (c) The issuance of passport is dependent on verification of the applicants' personal particulars including nationality, identity, coordinates and non-criminality. Verification of these particulars is done by police. The suggestion for use of services of postman for basic verification is at an early stage. The personal particulars of applicants are automatically triggered by Passport Seva System at the Passport Seva Kendra to police for verification. The System has the potential for integration with Crime and Criminal Tracking Network & Systems (CCTNS).

(d) & (e) The proposed changes have not been taken up so far with any stakeholder including State Governments and, therefore, the question of objections does not arise.
